

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.04.2021

In the court of the Registrar

11:30 AM (VIRTUAL MODE)

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 730 of 2021 in Comp. App. (AT) No. _ of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta

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By Order

-sd/-

Deputy Registrar